

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 201- IA 07 of 2022  
ITEM No 202- IA 763 of 2022  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on ..03/02/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the RP : Mr. Jaimin Dave, Adv. a/w. Ms. Hirwa Dave, Adv.  
For the Applicant : Mr. Kunal Vaishnav, Adv.  
For Omkara : Mr. Krishnendu Datta, Sr. Adv. a/w. Mr. Ajay Kumar, Adv.  
: Ms. Stuti Vatsa, Adv. & Mr. Tanuj Sud, Adv.  
For the Respondent No.5 : Mr. Virender Ganda, Sr. Adv. Ms. Akansha Mathur, Adv.  
Mr. Vikas Mishra, Adv. & Mr. Kartik Nagarkatti, Adv.  
& Mr. Varun Ahuja, Adv.

**ORDER**

**IA 763 of 2022**

Order Reserved.

**IA 07 of 2022**

Pleadings are complete.

List for hearing on 22.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**